

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.01.2025**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 173 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Maharashtra State Electricity Distribution Company Ltd. & Anr. Vs. Ravi Sethia Resolution Professional of Morarjee Textiles Ltd.	Anup Jain
<b>2.</b>	I.A. No. 174 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Mrs. Krishna Devi Vs. H.S. Oberoi Buildtech Pvt. Ltd.	Sumit Sinha
<b>3.</b>	I.A. No. 175 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rounak Mehta Proprietor of Rising Soils Vs. TBSE Hotels Pvt. Ltd.	Anju Jain
<b>4.</b>	I.A. No. 176 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Jitendra Kikavat & Ors. Vs. Amit Gupta	Rishabh Dhanuka
<b>5.</b>	I.A. No. 178 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Nandani Singh Vs. Sandeep Bhatt & Anr.	Anup Kumar D. Sayare

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